

PATNA HIGH COURT, PATNA

NOTIFICATION

The 23rd July, 2026.

No.- 990 A : The Judicial officer of the rank of Civil Judge (Senior Division), named in column no. 2 of the table given below is transferred as Civil Judge (Senior Division) in the Judgeship to be stationed ordinarily at the place mentioned against her name in Column No. 3 of the table.

Further, in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act-2 of 1974) / corresponding Section of '*Bharatiya Nagarik Suraksha Sanhita, 2023*', the High Court is pleased to confer upon the Civil Judge (Senior Division) named in column no. 2 of the table, the powers of a Judicial Magistrate of the 1st Class for the District noted against her name in column no. 4 of the table.

Furthermore, in exercise of the powers conferred under Sub Section (1) of Section 12 of the said Criminal Procedure Code / corresponding Section of '*Bharatiya Nagarik Suraksha Sanhita, 2023*', the officer is also appointed as Chief Judicial Magistrate for the District noted against her name in column no. 4 of the table:

Sl. No.	Name of the officer with designation and present place of posting (with Judgeship)	(a) Designation at the new station/ place (b) Place where the officer is to be ordinarily stationed at (c) Name of the Judgeship in which appointed on transfer	Name of the District and Sessions Division
1	2	3	4
1.	Ms. Tanveer Kaur O.S.D. (Patna High Court Infrastructure Cell), Patna High Court, Patna.	a) Civil Judge (Sr. Div.)-cum-C.J.M. b) Saharsa c) Saharsa	Saharsa

By order of the High Court

Sd/- S.G. Mishra

Registrar General

Memo No. 66671 – 66707 / Dated, Patna the 23rd July, 2026.

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A & E) Bihar, G.A.-7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Editor, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna

High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Joint Registrar (Estb.), Patna High Court, Patna / O.S.D., Patna High Court, Patna / O.S.D. (Chief Justice's Secretariat), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / Sub-Editor-I, Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / I/C Registrar (Recruitment & Appointment), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Member Secretary, BSCMSC, Patna High Court, Patna / Sub-Editor-II, Patna High Court, Patna / O.S.D. (Patna High Court Infrastructure Cell), Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Research Officer, Juvenile Justice Secretariat, Patna High Court, Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Section Officer-I/c, Selection & Appointment Cell, Patna High Court, Patna / Section Officer-I/c, Computer Cell, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Court Management Cell, Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for uploading the same on the website of the Hon'ble Court / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / Principal District and Sessions Judge, Saharsa [for information].

{The officer concerned is directed to make over the charge of her present assignment after obtaining permission of Hon'ble the Acting Chief Justice, Patna High Court, Patna to join her new assignment soon thereafter}.

[--] For P.D.J., Saharsa.

{--} For the Officer concerned.

By order of the High Court



Registrar General